

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION No. 18
ANSWERED ON 20-7-2026**

KALA SANSKRITI VIKAS YOJNA

18. Smt. Mala Rajya Laxmi Shah:

Shri Captain Brijesh Chowta:

Smt. Himadri Singh:

Shri Chintamani Maharaj:

Shri Manoj Tiwari:

Shri Manish Jaiswal:

Shri Buntty Vivek Sahu:

Shri Arun Govil:

Smt. Aparajita Sarangi:

Shri G M Harish Balayogi:

Shri Dileshwar Kamait:

Shri Ravindra Shukla Alias Ravi Kishan:

Shri Avimanyu Sethi:

Shri Rodmal Nagar:

Shri Ananta Nayak:

Shri Bhartruhari Mahtab:

Shri Godam Nagesh:

Shri Suresh Kumar Kashyap:

Shri Amarsing Tisso:

Shri Sunil Kumar:

Shri Naba Charan Majhi:

Will the **MINISTER OF CULTURE** be pleased to state:

(a) the details of the key features, objectives, major components and funding framework of Kala Sanskriti Vikas Yojana (KSVY) for the year 2026-27 with a specific focus on benefit earmarked for tribal and rural artists along with projects sanctioned and funds utilized/ allocated / sanctioned and released as well as status of these projects during the last five financial years and the current financial year, year, scheme/component and State/UT-wise, and district-wise in Assam;

(b) the details of financial assistance provided to artists, cultural organisations including Yakshgana groups in Dakshina Kannada and performing arts groups including tribal along with its purpose along with their numbers under the said scheme during the last five years, category and State/UT-wise including approved schemes, particularly in Shimla Lok Sabha Constituency;

(c) whether any proposals under KSVY from the Government of Assam or cultural organizations in Karbi Anglong and Dima Hasao are pending with the Government and, if so, the details and present status thereof;

(d) the steps taken by the Government to promote and preserve the indigenous tribal art forms, culture and folk traditions, music, dance, cultural festivals and cultural heritage of the Six Schedule areas, such as Gond and Baiga art forms indigenous to the Shahdol region, in

Doan area, Valmikinagar Lok Sabha Constituency of Bihar and Surguja, Chhattisgarh, Himachal Pradesh and Chhindwara district of Madhya Pradesh under the Scheme;

(e) the details of the steps taken to increase coverage of KSVY schemes/components and promote creative economy, protection of cultural heritage including intangible and support for emerging artists and make them economically self-reliant, State/UT-wise particularly in backward and tribal-dominated constituencies;

(f) the details of the number of applications sanctioned, rejected and pending along with the measures taken to improve participation by emerging artists and traditional performing groups, State/UT-wise; and

(g) whether the Government has any plan to establish an Indira Gandhi National Art Centre in Meerut and if so, the details thereof along with the proposed timeline?

ANSWER

MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) and (b) The Ministry of Culture implements the Kala Sanskriti Vikas Yojana (KSVY), under which financial assistance is provided to eligible cultural organizations and individual artists including tribal and rural artists engaged in performing arts across the country, including the state of Assam and Himachal Pradesh.

Being a Central Sector Scheme, funds to the eligible beneficiaries are released from Consolidated Funds of India through annual budget allocated under the KSVY. The brief of the various scheme components under KSVY are given at **Annexure-I**.

No district-wise, category-wise and constituency-wise data is maintained under KSVY. However, the details of projects sanctioned and financial assistance provided to artists, cultural organizations, (including Yakshgana groups in Dakshina Kannada, and performing arts groups, including tribal groups) along with the number of beneficiaries across the country, including the State of Assam and Himachal Pradesh, during the last five years and the current financial year are provided at **Annexure-II**.

(c) At present, no such proposal from the Government of Assam or cultural organizations in Karbi Anglong and Dima Hasao are pending under KSVY.

(d) The Government promotes and preserves tribal art, folk traditions, music, dance, cultural festivals and cultural heritage through the Kala Sanskriti Vikas Yojana (KSVY). Further, to protect, promote and preserve various forms of folk/ tribal art & culture throughout the country, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Prayagraj, Kolkata, Dimapur and Thanjavur. These ZCCs organize various cultural activities and programmes on regular basis all over India for which annual grant-in-aid is provided to them.

(e) and (f) To increase coverage of KSVY schemes/ components, promote protection of cultural heritage and improve participation by emerging artists and traditional performing groups, the Ministry of Culture has been making continuous efforts to disseminate the information regarding its schemes through advertisements in newspapers, Ministry's website, social media platforms, Zonal Culture Centers and Akademies. In this connection, the details of the number of applications sanctioned, rejected and pending during financial year 2025-26 under various scheme components of KSVY is at **Annexure -III**.

Further, the Ministry of Culture has formulated a Cultural and Creative Economy intervention, namely *Rachnatmak Bharat*, for the promotion and development of the cultural and creative economy which envisages support for capacity building, market access, innovation, digital enablement and institutional strengthening to foster sustainable growth of the creative economy, including support for emerging artists and creative practitioners.

The Ministry through its Zonal Culture Centres and Akademies provide a platform to emerging artists by engaging them in various cultural programmes, festivals, workshops and exhibitions organized across their member States. These engagements enable artists to showcase their talent, gain wider exposure and preserve and promote traditional art forms. The artists are also provided honorarium, TA/DA, boarding and lodging, local transport etc. which help supplement their income and encourage them to pursue their art as a sustainable livelihood, thereby contributing to their self-reliance.

(g) At present, no such proposal for establishing an IGNCA's Regional Centre at Meerut, Uttar Pradesh is under consideration in the Ministry.

Annexure referred to in reply of part (a)& (b) of the Lok Sabha Unstarred Question No. 18 answered on 20.7.2026

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA(REPERTORY GRANT)

The objective of this scheme component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre, music & dance. The Amount of Assistance for Guru is Rs.15000/- per month and for Shishya, the same is Rs.2000-10000/-per month depending upon the age of artist.

2. FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components :

i. Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country. This grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1.00 crore which can be increased to Rs.5.00 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/Societies/Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The quantum of grant under this scheme is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of grant is Rs.10.00 lakh per year for an organization which can be increased to Rs. 30.00 lakh in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non-metro cities.

vi. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas) etc. Under this scheme component, the financial assistance for any project will normally be up to a maximum of Rs. 15.00 crore. Central financial assistance would be 90% of the total approved project cost and remaining 10% of the total approved project cost will be borne by the recipient State Govt./NGO or concerned organization for NER Projects and except NER, there is 60:40 ratio for central assistance and state share (matching share).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of following three components:

i. Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture: Up to 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields

Up to 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on

projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objective of this Scheme is to provide financial assistance maximum upto Rs.6.000/- p.m. to the old artistes and scholars aged 60 years above having annual income not exceeding Rs.72,000/- who have contributed significantly in their specialized fields of arts, letters etc. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

**Annexure referred to in reply of part (a & b) of the Lok Sabha Unstarred Question No.18
answered on 20-7-2026**

**Component-wise number of beneficiaries and amount disbursed across the country under KSVY during
five years and current financial year**

Statement regarding details of funds released to different beneficiaries under the Scheme "Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)"													
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	1	0.22	0	0
2	Andhra Pradesh	2	5.52	6	16.42	16	40.38	12	35.07	14	76.88	8	9.7
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	3	1.55
4	Assam	24	227.1	37	214.54	54	277.54	23	263.25	80	531.46	103	124.75
5	Bihar	30	190.8	64	363.82	158	697.37	50	347.56	157	1080.99	146	149.55
6	Chandigarh	1	14.16	5	49.2	10	69.96	7	91.65	10	49.3		
7	Chhattisgarh	0	0	0	0	9	33.52	2	13.12	9	74.52	19	24.00
8	Delhi	63	535.16	98	793.36	161	1065.18	87	823.77	169	1409.66	92	85.65
9	Gujarat	5	29.16	4	27.84	13	71.42	11	48.28	13	64.22	2	3.00
10	Haryana	4	30.84	24	93.06	23	124.2	15	138.16	21	105.7	2	1.65
11	Himachal Pradesh	4	48.06	4	51.12	5	55.28	6	90.95	11	96.8		
12	Jammu & Kashmir	7	51.48	15	120.84	37	118.2	27	215.66	54	399.46	9	8.10
13	Jharkhand	2	21.54	13	69.18	18	100.64	13	47.65	24	181.4	20	19.30
14	Karnataka	60	470.04	113	807.4	201	1009.94	96	738.67	288	2002.51	98	81.45
15	Kerala	9	81.12	37	264.44	38	318.06	19	169.71	43	350.26	31	38.50
16	Madhya Pradesh	34	236.58	73	525.48	106	687.19	69	654.78	175	1315.85	200	209.80
17	Maharashtra	33	237.36	41	307.66	97	639.72	59	333.05	88	713.4	25	11.10
18	Manipur	96	669.78	147	900.72	173	973.68	119	816.68	318	2206.77	217	219.13
19	Mizoram	0	0	4	26.64	2	10.9	2	10.88	6	28.8		
20	Nagaland	1	5.52	2	8.88	1	6.96	4	12.93	4	13.9		
21	Odisha	27	152.16	55	289.2	115	515.29	67	343.87	215	1164.14	90	64.57
22	Pondicherry	0	0	5	50.04	3	32.52	5	65.76	3	47.14		
23	Punjab	5	37.44	6	43.56	10	66.68	8	56.06	17	133.3	25	24.15
24	Rajasthan	9	57.12	17	95.2	32	123.52	16	140.66	47	314.06	12	14.20
25	Sikkim			1	2.64	3	7.02			2	9.6		
26	Tamil Nadu	4	17.28	19	108.6	22	143.02	14	90.15	24	191.72	7	9.00
27	Telangana	9	82.56	17	153.02	19	109.52	17	131.72	33	312.96		
28	Tripura	1	7.68	1	6.24	14	57.12	3	14.46	17	101.46	8	8.00
29	Uttarakhand	5	23.04	16	80.86	17	65.96	12	76.03	25	202.34	7	6.80
30	Uttar Pradesh	26	195.32	57	293.97	107	438.32	70	502.02	130	867.91	91	100.60
31	West Bengal	112	821.76	333	2060.8	418	2288.48	208	1432.21	519	3592.78	401	450.77
Total		573	4248.58	1214	7824.73	1882	10147.59	1041	7704.76	2517	17639.51	1616	1665.33

* Under the Repertory Grant for the year 2024-2025, 2025-26 and some arrears of earlier years were disbursed through DBT mode.

Statement regarding details of funds released to different beneficiaries under the Scheme "Financial Assistance to Cultural Organization with National Presence including R.K. Mission Institute of Culture, Kolkata"													
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andhra Pradesh	0	0.00	1	22.50	1	7.50	0	0.00	0	0.000	0	0
2	Assam	0	0.00	0	0.00	1	22.50	2	22.50	2	20.000	0	0
3	Bihar	0	0.00	0	0.00	0	0.00	0	0.00	1	7.500	0	0
4	Chandigarh	0	0.00	0	0.00	1	15.00	1	22.50	3	35.000	0	0
5	Delhi	1	5.99	7	241.25	11	276.25	8	103.75	13	167.290	0	0
6	Haryana	0	0.00	0	0.00	0	0.00	1	26.25	3	38.750	0	0
7	Jharkhand	-	-	-	-	-	-	1	15.00	-	-	0	0
8	Karnataka	0	0.00	1	22.50	0	0.00	1	4.73	3	41.250	0	0
9	Kerala	0	0.00	0	0.00	1	18.75	2	32.50	4	68.750	0	0
10	Maharashtra	0	0.00	0	0.00	1	15.00	1	18.75	4	61.250	0	0
11	Madhya Pradesh	0	0.00	1	0.59	0	0.00	0	0.00			0	0
12	Manipur	0	0.00	0	0.00	0	0.00	1	11.25	3	33.750	0	0
13	Odisha	0	0.00	0	0.00	1	8.75	2	37.50	3	45.000	0	0
14	Puducherry	0	0.00	1	3.75	0	0.00	0	0.00			0	0
15	Rajasthan	1	5.00	1	37.50	1	26.25	2	27.50	1	8.750	0	0
16	Tamil Nadu							1	15.00			0	0
17	Telangana	0	0.00	0	0.00	2	41.25	0	0.00	4	40.000	0	0
18	Uttar Pradesh	1	12.50	2	93.75	1	22.50	1	7.50	1	18.750	0	0
19	West Bengal (NP)	2	6.75	0	0.00	2	37.50	3	31.25	3	45.000	0	0
20	RK Mission	1	728.00	1	738.56	1	766.50	1	807.00	0	0.000	1	212.50
Total		6	758.24	15	1160.4	24	1257.75	28	1182.98	48	631.040	1	212.50

Cultural Function And Production Grant Scheme From2021-22 TO 2026-27 (Rs. In lakhs)													
	Name of State	2021-22		2022-23		2023-2024*		2024-25*		2025-26*		2026-27*	
		Nos. Of Orgs	Amount	Nos. Of Orgs	Amount	Nos. Of Orgs reimburse/ aurtherhoized	Amount	Nos. Of Orgs reimburse/ aurtherhoized	Amount	Nos. Of Orgs reimburse/ aurtherhoized	Amount	Nos. Of Orgs reimburse/ aurtherhoized	Amount
1	Andra pradesh	54	66.67	65	62.85	83	80.7	49	75.79	15	31.07	0	0
2	Arunachal pradesh	1	2.25	0	0	0	0	0	0	1	2.25	0	0
3	Assam	25	34.66	48	96.21	68	114.11	27	36.59	47	98.13	0	0
4	Bihar	67	95.26	123	203.2	126	161	73	122.21	158	312.11	0	0
5	Chandigarh	4	8.25	1	0.5	3	21.69	1	10	1	1.01	0	0
6	Chhattisgarh	6	13.03	3	5.5	4	7.5	3	6.42	10	20.31	0	0
7	Delhi	119	263.42	167	408.06	204	370.03	106	262.97	128	320.89	0	0
8	Goa	2	3.75	1	0.625	1	1.5	2	2.12	3	6.75	0	0
9	Gujarat	11	19.12	17	23.4	16	12.34	3	3.59	10	19	0	0
10	Haryana	24	42.43	28	62.59	36	74.72	29	89.98	21	69.11	0	0
11	Himachal pradesh	14	21.91	8	11	15	25.75	11	12.92	21	38.97	0	0
12	Jammu and kashmir	41	43.63	52	50.33	49	33.76	30	36.37	71	103.74	0	0
13	Union Territory of Ladhakh	0	0	0	0	0	0	0	0	0	0	0	0
14	Jharkhand	6	11.37	11	14.26	7	8	10	12.75	15	21.92	0	0
15	Karnataka	203	284.6	218	349.42	221	208.22	235	494.09	196	400.77	0	0
16	Kerala	28	57.52	30	48.38	30	40.27	21	65.13	34	120.99	0	0
17	Madhya pradesh	94	200.42	141	264.9	161	155.17	100	202.89	196	414.86	0	0
18	Maharashtra	27	63.63	56	104.12	34	29.64	44	97.31	49	106.76	0	0
19	Manipur	93	115.04	162	196.17	237	249.25	140	164.8	161	249.78	0	0
20	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
21	Mizoram	2	1.5	0	0	0	0	0	0	0	0	0	0
22	Nagaland	2	2.25	5	4.62	4	1.35	2	1	0	0	0	0
23	Odisha	149	182.99	180	296.88	168	269.71	179	482.92	129	259.99	0	0
24	Podicherry	1	3	0	0	0	0	0	0	4	11	0	0
25	Punjab	13	22.21	12	23.27	11	22.65	9	22	10	32.87	0	0
26	Rajasthan	33	63.81	48	81.16	57	46.28	40	61.59	65	139.32	0	0
27	Sikkim	0	0	0	0	1	3.75	3	7	2	6.75	0	0
28	Tamil Nadu	21	34.84	15	18.87	11	10.73	16	35.35	15	52.27	0	0
29	Telangana	9	13.87	16	16.87	16	9.61	25	51.18	13	30.46	0	0
30	Tripura	5	5.75	16	16.15	23	24.94	10	7.87	15	28.08	0	0
31	Uttarakhand	16	14.78	24	28.11	31	21.91	22	30	37	54.26	0	0
32	Uttar Pradesh	235	274.55	278	343.33	268	244.07	218	395.66	307	566.95	0	0
33	West Bengal	310	364.14	410	544.44	357	206.86	302	435.65	339	614.44	0	0
Total		1615	2330.35	2135	3275.21	2242	2455.51	1710	3226.11	2073	4134.81	0	0

Scheme " Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas"													
Sl · N o.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Cases	Amou nt (In Lakhs)	Nos. of Cases	Amou nt (In Lakhs)	Nos. of Cases	Amou nt (In Lakhs)	Nos. of Cases	Amou nt (In Lakhs)	Nos. of Cases	Amou nt (In Lakhs)	Nos. of Cas es	Amo unt (In Lakh s)
1	Arunachal Pradesh	32	103.50	41	117.95	48	93	16	33.51	27	42.35	0	0
2	Sikkim	6	16.50	4	10	4	16	1	5	0	0	0	0
3	Himachal Pradesh	37	90.25	42	98.52	51	126.28	3	8.49	29	23.46	0	0
4	Jammu and Kashmir	43	73.25	69	117.02	29	47.52	10	16.25	31	40.07	0	0
5	Ladakh	6	18.00	11	34	2	5.5			8	1.45	0	0
6	Uttarakhand	79	171.97	58	91.24	63	81.75	14	18.25	39	47.38	0	0
7	Delhi	-	-	-	-	-	-	2	3.25	0	0	0	0
8	Uttar Pradesh					2	2.5	2	1	4	4	0	0
	Total	203.00	473.47	225.00	468.73	199.00	372.55	48.00	85.75	138.00	158.71	0	0

Statement regarding details of funds released to different beneficiaries under the Scheme " Financial Assistance for the Development of Buddhist/Tibetan Culture and Art "

Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos . of Org s	Amou nt (In Lakhs)	Nos . of Org s	Amou nt (In Lakhs)	Nos . of Org s	Amou nt (In Lakhs)	Nos. of Orgs	Amou nt (In Lakhs)	Nos. of Orgs	Amoun t (In Lakhs)	Nos . of Org s	Amoun t (In Lakhs)
1	Arunachal Pradesh	46	394.06	57	518.19	50	392.31	60	416.33	61	352.95	3	24.00
2	Andhra Pradesh	7	5.45	2	8	10	9.18	4	9.00	3	4.25	0	
3	Assam	7	22.49	9	30	15	72.00	6	24.36	14	48.55	0	0
4	Bihar	2	7.5	2	8.5	2	8.50	2	10.48	1	2.25	0	0
5	Chandigarh (UT)	10	69.5	7	49.5	4	40.00	15	120.16	5	26.46	0	0
6	NCT of Delhi	4	31.76	6	44.47	2	9.45	7	44.27	5	24.5	0	0
7	Himachal Pradesh	81	375.52	78	550.97	31	167.63	49	317.38	142	498.12	15	74.39
8	UT of J& K	1	7.5	6	23.5	4	20.00	5	33.50	6	32.13	0	0
9	UT of Ladakh	89	523.06	45	319.62	44	246.42	6	26.94	224	768.44	14	61.37
10	Karnataka	38	212.59	33	272.8	11	62.78	49	333.82	34	153.56	8	58.37
11	Kerala	0	0	1	13.5	0	0	0	0	0	0	0	0
12	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
13	Madhya Pradesh	0	0	5	29	4	30.00	1	5.00	1	2.5	0	0
14	Maharashtra	3	15	11	38.25	14	41.00	14	57.45	12	42.11	0	0
15	Manipur	0	0	2	5.5	3	9.50	1	3.00	0	0	0	0
16	Odissa	0	0	1	5	2	12.00	2	11.00	1	2.5	0	0
17	Punjab	0	0	2	8.5	2	10.00			0	0	1	4.99
18	Sikkim	2	37.5	0	0	12	89.93	5	39.99	6	45.21	0	0
19	Tripura	10	82.91	7	37.5	7	41.5	17	97.20	5	23.89	0	0
20	Tamil Nadu	1	5	0	0	2	10.00	0	0	0	0	0	0
21	Telangana	0	0	2	22.5	3	30.00	0	0	1	12.5	0	0
22	Uttarakhand	34	310.8	26	252.42	5	35.50	38	354.97	22	151.73	0	0
23	Uttar Pradesh	19	110.31	27	195.28	11	44.15	34	236.27	36	181.81	10	61.19
24	West Bengal	12	40.22	72	168.00	92	175.51	70	82.75	125	176.9	4	10.65
Total		366	2251.17	401	2601	330	1557.36	385	2223.87	704	2550.36	55	294.96

Statement regarding details of funds released to different NGOs/State Governments etc. under the Scheme of Building Grant including Studio Theatres													
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1.	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	2	10.3	1	5.4	0	0	0	0	2	16.7	0	0
4.	Bihar	0	0	1	0.6	1	6	0	0	2	15	0	0
5.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
6.	Chhattisgarh	0	0	1	7.5	0	0	0	0	0	0	0	0
7.	Delhi	1	10.25	0	0	2	11.2	3	23.25	1	1.25	0	0
8.	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0
9.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0
10.	Himachal Pradesh	3	20.82	1	12.79	1	6	2	20	0	0	0	0
11.	Jammu and Kashmir	0	0	0	0	0	0	2	10	1	5	0	0
12.	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
13.	Karnataka	6	49.8	3	26.4	1	25	0	0	0	0	0	0
14.	Kerala	0	0	1	1.4	0	0	0	0	0	0	0	0
15.	Ladakh (UT)	0	0	0	0	0	0	0	0	0	0	0	0
16.	Madhya Pradesh	1	4	1	3	0	0	4	16.86	1	3.6	0	0
17.	Maharashtra	2	5.4	0	0	2	8	2	25	1	14.06	0	0
18.	Manipur	2	11.93	4	15.98	6	35.23	2	3.88	2	12.5	0	0
19.	Meghalaya	0	0	0	0	0	0	1	4.5	0	0	0	0
20.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0	0	0	1	6	0	0
22.	Odisha	1	4	0	0	0	0	2	21.5	2	3.1	0	0
23.	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
24.	Punjab	1	1.2	0	0	1	2	1	0.9	1	0.9	0	0
25.	Rajasthan	0	0	1	7.5	0	0	0	0	1	7.5	0	0
26.	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
27.	Telangana	0	0	1	4.29	0	0	0	0	0	0	0	0
28.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
29.	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
30.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
31.	West Bengal	3	15.35	5	34.61	1	15	4	24.2	2	10.8	0	0
Total		22	133.05	20	119.47	15	108.43	23	150.09	17	96.41	0	0

Statement regarding details of funds released to different NGOs/State Governments etc. under the Allied Cultural Activities Scheme									
Sl. No.	State/UT	Financial Year							
		2018-19		2019-2020		2024-25		2025-26	
		Nos. of Orgs /State Govt.	Amount (In Lakhs)	Nos. of Orgs /State Govt.	Amount (In Lakhs)	Nos. of Orgs/ State Govt.	Amount (In Lakhs)	Nos. of Orgs/ State Govt.	Amount (In Lakhs)
1	Gujarat	3	150.36	3	119.63	0	0	0	0
2	Haryana	0	0	1	54	0	0	1	36
3	Himachal Pradesh	6	257.87	6	205.2	0	0	0	0
4	Jammu and Kashmir (UT)	4	197.41	3	157.06	0	0	0	0
5	Maharashtra	1	44.6	1	35.48	0	0	1	49.5
6	Uttar Pradesh	2	180	0	0	2	120	0	0
7	Uttarakhand	6	229.82	6	182.85	0	0	0	0
Total		22	1060.06	20	754.22	2	120	2	85.5
*Since Allied Cultural Activities scheme was launch by the Ministry on 15.10.2018									

Statement regarding details of funds released to different NGOs/State Governments etc. Under the Scheme of Tagore Cultural Complexes (TCC)											
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
2	Delhi	0	0	0	0	0	0	1	300	0	0
3	Goa	0	0	0	0	0	0	0	0	0	0
4	Jammu and Kashmir (UT)	0	0	0	0	0	0	0	0	0	0
5	Karnataka	1	254.7	0	0	0	0	0	0	0	0
6	Kerala	0	0	0	0	0	0	0	0	0	0
7	Madhya Pradesh	0	0	0	0	2	1131.52	0	0	0	0
8	Maharashtra	0	0	0	0	0	0	0	0	0	0
9	Meghalaya	0	0	1	500	0	0	0	0	0	0
10	Mizoram	0	0	0	0	0	0	0	0	0	0
11	Nagaland	0	0	0	0	0	0	0	0	0	0
12	Puducherry	0	0	0	0	0	0	0	0	0	0
13	Rajasthan	1	94.5	0	0	1	54.91	0	0	0	0
14	Tamil Nadu	0	0	0	0	0	0	0	0	0	0
15	Uttar Pradesh	0	0	0	0	1	369.57	0	0	0	0
16	West Bengal	0	0	0	0	0	0	0	0	0	0
Total		2	349.2	1	500	4	1556	1	300	0	0

Statement regarding details of funds released to different beneficiaries under the Scheme “Scholarships to Young Artists in Different Cultural Fields ”													
Sl · N O.	State/UTS	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andaman & Nicobar	-	-	3	0.9	3	0.9	6	1.8	1	0.3	0	0
2	Andhra Pradesh	20	6	1	0.3	9	2.7	3	0.9	12	3.6	0	0
3	Arunachal Pradesh	8	2.4	28	8.4	5	1.5	58	17.4	5	1.5	0	0
4	Assam	56	16.8	16	4.8	89	26.7	43	12.9	79	23.7	0	0
5	Bihar	43	12.9	3	0.9	63	18.9	7	2.1	67	20.4	0	0
6	Chandigarh	3	0.9	10	3	9	2.7	38	11.7	9	2.7	0	0
7	Chhattisgarh	35	10.5	21	6.3	50	15	53	16.2	58	17.7	0	0
8	Delhi	72	24	2	0.6	73	21.9	4	1.2	91	27.6	0	0
9	Goa	4	1.2	5	1.5	6	1.8	19	5.7	2	0.6	0	0
10	Gujarat	26	7.8	5	1.5	23	6.9	18	5.4	30	9.3	0	0
11	Haryana	22	6.6	0	0	25	7.5	3	0.9	32	9.6	0	0
12	Himachal Pradesh	4	1.2	1	0.3	4	1.2	8	2.4	7	2.1	0	0
13	UT of Jammu & Kashmir	16	4.8	0	0	9	2.7	0	0	18	5.4	0	0
14	UT of Ladakh	-	-	-	-	-	-	-	-	0	0	0	0
15	Jharkhand	17	5.1	8	2.4	24	7.2	17	5.1	27	8.7	0	0
16	Karnataka	80	24	30	9	97	29.1	63	18.9	91	27.6	0	0
17	Kerala	74	22.2	20	6	71	21.3	48	14.4	83	25.2	0	0
18	Madhya Pradesh	128	38.4	27	8.1	131	39.3	104	31.8	178	53.7	0	0
19	Maharashtra	132	39.6	40	12	127	38.1	81	24.3	138	42	0	0
20	Manipur	30	9	8	2.4	39	11.7	29	8.7	52	15.6	0	0
21	Meghalaya	-	-	0	-	-	-	0	-	0	0	0	0
22	Mizoram	1	0.3	0	-	-	-	0	-	0	0	0	0
23	Nagaland	-	-	0	-	-	-	0	-	0	0	0	0
24	Odisha	75	22.5	25	7.5	97	29.1	71	21.6	141	42.9	0	0
25	Pondicherry	2	0.6	0	0	-	-	0	-	1	0.3	0	0
26	Punjab	14	4.2	4	1.2	11	3.3	5	1.5	7	2.1	0	0
27	Rajasthan	21	6.3	10	3	37	11.1	25	7.5	34	10.5	0	0
28	Sikkim	2	0.6	1	0.3	3	0.9	2	0.6	2	0.6	0	0
29	Tamil Nadu	37	11.1	18	5.4	51	15.3	32	9.9	42	12.6	0	0
30	Telangana	12	3.6	3	0.9	13	3.9	8	2.4	16	4.8	0	0
31	Tripura	3	0.9	2	0.6	10	3	6	1.8	8	2.4	0	0
33	Uttarakhand	8	2.4	3	0.9	16	4.8	10	3	17	5.1	0	0
32	Uttar Pradesh	153	45.9	35	10.5	134	40.2	97	29.7	163	49.8	0	0
34	West Bengal	195	58.5	67	20.1	278	83.7	219	65.7	362	109.8	0	0
Total		1293	390.3	396	118.8	1507	452.4	1077	325.5	1773	538.2	0	0

Statement regarding details of funds released to different beneficiaries under the Scheme "Award of Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture "													
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos of Fellow s	Amou nt (In Lakhs)	Nos of Fell ows	Amou nt (In Lakhs)	Nos of Fello ws	Amou nt (In Lakhs)	Nos of Fellow s	Amou nt (In Lakhs)	Nos of Fellow s	Amou nt (In Lakhs)	Nos of Fellow s	Amou nt (In Lakhs)
1	Andaman & Nicobar	-	-	0	-	0	-	0	-	-	-	-	-
2	Andhra Pradesh	10	13.2	12	17.4	12	11.4	8	14.4	16	16.8	-	-
3	Arunachal Pradesh	1	2.4	0	-	2	1.2	2	1.2	4	4.8	-	-
4	Assam	51	75.6	50	58.8	70	69.6	70	84	110	150.6	-	-
5	Bihar	23	32.4	31	48	47	44.4	35	43.8	80	100.8	-	-
6	Chandigarh	-	-	3	3.6	0	-	1	2.4	-	-	-	-
7	Chhattisgarh	22	30	8	11.4	12	12	12	12.6	19	24	-	-
8	Delhi	113	200.8	116	178.2	101	100.8	77	100.2	192	240	-	-
9	Goa	6	12	1	2.4	0	-	0	-	2	2.4	-	-
10	Gujarat	22	37.2	18	27	23	21.6	14	19.2	36	45.6	-	-
11	Haryana	18	33.6	27	40.2	27	30	23	33	43	63	-	-
12	Himachal Pradesh	2	2.4	7	7.2	4	3	4	5.4	6	6	-	-
13	UT of Jammu & Kashmir	7	13.2	14	19.8	13	10.2	13	11.4	27	30	-	-
14	UT of Ladakh	-	-	0	0	0	0	0	0	-	-	-	-
15	Jharkhand	23	44.4	15	17.4	24	30.6	15	24	24	31.2	-	-
16	Karnataka	62	100.8	43	61.2	57	64.8	33	48.6	68	89.4	-	-
17	Kerala	43	68.4	62	85.2	60	54	54	73.8	84	96.6	-	-
18	Madhya Pradesh	67	104.4	62	93	82	76.2	59	70.2	136	183.6	-	-
19	Maharashtra	75	121.8	84	118.8	85	84	52	78.6	131	160.2	-	-
20	Manipur	58	102.2	33	37.2	62	60	64	70.2	88	112.8	-	-
21	Meghalaya	1	2.4	2	1.2	0	0	1	1.2	2	2.4	-	-
22	Mizoram	-	-	0	0	0	0	0	0	-	-	-	-
23	Nagaland	3	4.8	2	1.8	3	3	3	3.6	4	6	-	-
24	Odisha	108	171.4	89	129.6	90	93.6	83	105.6	167	225.6	-	-
25	Pondicherry	4	7.2	4	7.2	2	1.8	2	3	2	1.2	-	-
26	Punjab	8	12	6	7.2	11	10.2	6	9	20	24	-	-
27	Rajasthan	35	63.2	27	39.6	34	33	28	33	52	75	1	2.40
28	Sikkim	-	-	0	0	0	0	0	0	-	-	-	-
29	Tamil Nadu	22	45.6	19	24.6	15	15	15	23.4	29	38.4	-	-
30	Telangana	17	27.6	22	27	28	28.8	21	24.6	31	49.2	-	-
31	Tripura	6	8.4	3	3.6	6	7.8	5	6.6	14	16.8	-	-
33	Uttarakhand	10	14.4	13	21	13	12.6	10	13.2	12	12.6	-	-
32	Uttar Pradesh	103	167.2	120	154.8	158	146.4	116	157.2	204	267.6	-	-
34	West Bengal	81	115	87	118.2	100	93	102	116.4	130	162.6	-	-
Total		1001	1634	980	1362.6	1141	1119	928	1189.8	1733	2239.2	1	2.40

Statement regarding details of funds released to different beneficiaries under the Scheme “Tagore National Fellowship for Cultural Research Component (TNFCR) ”

Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)
1	Andhra Pradesh	-	-	-	-	2	13.5	1	3	3	8.4	2	7.8
2	Chandigarh	1	6	-	-	-	-	1	3	-	-	0	0
3	Chhattisgarh	-	-									0	
4	Delhi	1	2.65	-	-	-	-	3	12.6	2	1.3	3	9
5	Maharashtra	4	30.1	-	-	1	3.6	10	67.11	3	18	0	0
6	Tamil Nadu	-	-	-	-	-	-	1	3	4	11.4	0	0
7	Telangana	1	13.5	-	-	3	18	3	16.8	-	-	0	0
Total		7	52.25	0	0	6	35.1	19	105.51	12	39.1	5	16.8

Statement regarding details of funds released to different beneficiaries under the Scheme "Financial Assistance For Veteran Artists"													
Sl. No.	State/UT	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026		2026-27	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andhra Pradesh	89	72.29	148	84.66	191	153.3	177	115.9	194	139.89	75	18.96
2	Assam	1	0.48	1	1.57	3	2.41	2	0.9	5	10.09	1	0.18
3	Bihar	-	-	-	-	14	15.47	7	4.62	9	7.8		
4	Delhi	-	-	-	-	8	5.87	10	4.92	11	9.95	3	0.90
5	Haryana	1	0.93	2	0.56	4	3.69	4	1.94	3	1.94	1	0.48
6	Goa	-	-	-	-	-	-	41	7.1175	111	59.46	77	10.39
7	Himachal Pradesh	-	-	-	-	-	-	1	0.3	2	2.52	2	0.36
8	Jammu & Kashmir									1	0.06	2	0.30
9	Jharkhand	5	3	7	3.59	4	3.88	3	2.76	2	1.8		
10	Karnataka	146	59.55	130	64.32	344	341.98	397	354.67	440	448.06	97	21.66
11	Kerala	57	24.49	51	25.3	67	64.21	80	85.82	93	118.53	33	25.62
12	Madhya Pradesh	12	5.04	6	3.86	7	6.95	13	14.9498	15	25.68	4	1.17
13	Maharashtra	448	190.49	740	273.49	1239	795.97	1392	541.19	1471	651.77	795	77.7
14	Manipur	16	7.84	5	0.6	13	14.7	14	14.94	19	21.26	1	0.30
15	Nagaland	2	0.92	1	0.12	2	3.28	2	1.08	1	0.72	1	0.29
16	Odisha	828	276.95	966	306.77	1460	1063.4	1995	1106.51	2164	1627.37	1404	337.09
17	Punjab	-	-	-	-	-	-	1	0.3	1	0.6	1	0.18
18	Rajasthan	2	1.23	2	0.71	2	1.36	2	2.52	3	1.57	5	0.84
19	Tamil Nadu	22	15.49	21	14.6	41	46.96	34	36.605	49	54.17	14	3.83
20	Telangana	342	217.29	489	268.16	293	274.94	309	207.068	372	335.48	185	64.80
21	Tripura	2	0.92	1	0.12	-	-	-	-	-	-	-	-
22	Uttar Pradesh	46	13.08	58	15.46	82	67.24	109	80.46	132	115.91	61	10.22
23	Uttarakhand	-	-	-	-	2	2.43	4	4.83	2	1.38	-	-
24	West Bengal	32	12.31	27	11.71	35	28.53	39	20.37	45	37.88	21	8.66
Total		2051	902.3	2655	1075.6	3811	2896.57	4636	2609.77	5145	3673.89	2783	583.96
Disbursed by LIC		978	639.87	996	783.58	0	0	0	0	0	0		
GrandTotal		3029	1542.17	3651	1859.18	3811	2896.57	4636	2609.77	5145	3673.89		

**Annexure referred to in reply of part (f) of the Lok Sabha Unstarred Question No.18
answered on 20-7-2026**

Component-wise details of application sanctioned and rejected during 2025-26

Sl. No.	Name of the Scheme	Number of Applications Recommended/sanctioned by the Expert Committee/Expert Advisory Committee/Steering Committee/Evaluation Committee	Number of Applications Rejected by the Expert Committee/Expert Advisory Committee/Steering Committee/Evaluation Committee
1.	Financial Assistance for Promotion of Guru Shishya Parampara (Repertory Grant)	910	966
2.	Financial Assistance to Cultural Organizations with National Presence	30	141
3.	Cultural Function and Production Grant	692	3688
4.	Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas	44	22
5.	Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art	216	74
6.	Financial assistance for construction of Tagore cultural Complexes (TCC)	0	05
7.	Scheme For the Award of Fellowship to Outstanding Persons in The Field of Culture	2609	400
8.	Scheme for Scholarships to Young Artistes in Different Cultural Fields	400	2438
9.	Financial Assistance for Veteran Artists	388	2003
